COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 282 OF 2016 AND APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Dated: 14th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

APPEAL NO. 282 OF 2016

In the matter of:

M/s Lord Chloro Alkali Ltd. Vs.			Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg		
Counsel for the Respondent(s) :	Mr. R. K. Mehta Ms. Himanshi Andley for R-1		
	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2 to		
<u>APPEAL NO. 314 OF 2016 &</u> <u>IA NO. 649 OF 2016</u>			
In the matter of:			A
Rajasthan Steel Chambers Vs.			Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Ms. Swapna Seshadri		

Counsel for the Respondent(s) : Mr. R. K. Mehta Ms. Himanshi Andley for R-1

> Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2 to 4

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for further hearing on <u>15.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

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Ms. Neha Garg